

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 58 OF 2016

Dated: 31st May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Anjani Kr. Singh

Counsel for the Respondent(s) : -

ORDER

List the matter on **10.08.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**